GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

STARRED QUESTION NO. 120 TO BE ANSWERED ON 07.12.2015

KENDRIYA VIDYALAYAS/NAVODAYA VIDYALAYAS

*120. SHRI TAMRADHWAJ SAHU: SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the existing Kendriya Vidyalayas, Navodaya Vidyalayas and Kasturba Gandhi Balika Vidyalayas in the country, State/UT-wise;
- (b) the seats available for students and sanctioned posts for teachers in the said schools, State/UT-wise;
- (c) whether the existing number of Kendriya Vidyalayas, Navodaya Vidyalayas and Kasturba Gandhi Balika Vidyalayas are not sufficient to cater to the demand and if so, the details thereof; and
- (d) whether the Government is considering to increase the number of the said Vidyalayas in the country and if so, the details thereof, State/UT-wise along with the time frame set to achieve the target?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 120 RAISED BY SHRI TAMRADHWAJ SAHU & SHRI RAJESHBHAI CHUDASAMA, HON'BLE MPs TO BE ANSWERED ON 7th DECEMBER 2015 REGARDING KENDRIYA VIDYALAYAS/ NAVODAYA VIDYALAYAS.

- (a) & (b) Details of the State/UT wise number of Kendriya Vidyalayas (KVs), Jawahar Navodaya Vidyalayas (JNVs) and Kasturba Gandhi Balika Vidyalayas (KGBVs) in the country alongwith the seats available for students and the total sanctioned posts of teachers in these Vidyalayas are annexed.
- (c) & (d) Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India, State Governments / Union Territories Administrations or Organization of employees belonging to the eligible categories thereby committing resources for setting up a new KV as well as on the availability of necessary sanction of the Government. Navodaya Vidyalaya Scheme provides for opening of one Jawahar Navodaya Vidyalaya (JNV) in each district of the country. Opening of KVs and JNVs is a continuous process which depends upon approval by competent authority, availability of funds and availability of suitable land free of cost from the sponsoring agency as well as availability of rent free temporary accommodation to operationalise the Vidyalaya. As such, no time frame can be set for opening of KVs and JNVs.

The KGBV scheme provides for setting up of one residential upper primary school for girls from SC,ST,OBC and minority communities in each educational backward block (EBB) subject to certain conditions. As many as 3609 KGBVs have been sanctioned in the country and 3598 are operational. There are seats still available in the existing KGBVs. As such, at present, there is no immediate proposal for opening of new KGBVs.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO. 120 RAISED BY SHRI TAMRADHWAJ SAHU & SHRI RAJESHBHAI CHUDASAMA, HON'BLE MPS TO BE ANSWERED ON 7th DECEMBER 2015 REGARDING KENDRIYA VIDYALAYAS/ NAVODAYA VIDYALAYAS

STATE WISE NUMBER OF KVs, JNVs AND KGBVs IN THE COUNTRY ALONG WITH THE TOTAL SANCTIONED AS WELL AS ACTUAL STRENGTH OF TEACHERS IN THESE VIDYALAYAS

		TOTAL SIKENGIH OF I			IEACHERS IN THESE VIDYALAYAS					
Sr. N.	Name of State	Kendriya Vidyalayas			Jawahar Navodaya Vidyalayas			Kasturba Gandhi Balika Vidyalayas		
		No. of Vidya- Iayas	seats available for admission	Sanc- tioned post of teachers	No. of Vidya- layas	Seats available for students	Sanc- tioned post of teachers	No. of Vidya- Iayas	seats available for admission	Sanc- tioned strength of teachers
1	A& N (UT)	02	240	112	2	120	36	0	0	0
2	Andhra Pradesh	29	2760	1062	15	1120	352	352	42240	2816
3	Arunachal Pradesh	15	800	403	16	800	260	48	5550	366
4	Assam	55	4160	1953	27	1920	572	57	3000	402
5	Bihar	47	3560	1627	39	2720	859	535	53500	1255
6	Chandigarh	05	680	298	1	80	27	0	0	0
7	Chhattisgarh	28	2400	990	17	1160	376	93	9300	744
8	D&N Haveli	01	80	17	1	80	22	1	50	2
9	Daman & Diu	01	40	37	2	160	40	0	0	0
10	Delhi	44	8360	3533	2	160	51	0	0	0
11	Goa	05	400	187	2	160	45	0	0	0
12	Gujarat	44	3280	1501	23	1800	498	89	6600	427
13	Haryana	27	2440	1119	20	1560	490	27	3600	224
14	Himachal Pradesh	24	1240	701	12	800	271	10	500	27
15	Jammu & Kashmir	37	2520	1178	17	1040	357	97	6700	602
16	Jharkhand	32	2360	1104	24	1640	532	203	20300	753
17	Karnataka	45	4560	1797	28	2240	652	71	8300	526
18	Kerala	36	3880	1700	14	1120	342	0	0	0
19	Lakshdweep	01	40	23	1	40	18	0	0	0
20	Madhya Pradesh	94	8160	3658	50	3760	1179	207	28800	1566
21	Maharashtra	57	6240	2591	33	2560	743	43	4300	261
22	Manipur	08	440	226	11	720	233	11	1100	82
23	Meghalaya	07	480	238	8	520	162	10	500	78
24	Mizoram	04	200	90	7	400	91	1	100	3
25	Nagaland	05	240	133	11	760	155	11	1100	45
26	Odisha	55	4080	1752	31	2160	667	182	18200	380
27	Pondichery	04	400	183	4	320	92	0	0	0
28	Punjab	49	4160	1826	21	1680	495	22	2200	64
29	Rajasthan	68	5480	2470	34	2640	827	200	19000	600
30	Sikkim	02	80	57	4	280	84	1	200	8
31	Tamil Nadu	41	4560	2444	0	0	0	61	4600	436
32	Telangana	31	3080	1236	9	760	214	391	46920	3006
33	Tripura	09	520	249	4	280	91	9	800	27
34	Uttar Pradesh	109	12200	5443	70	4960	1548	746	74000	4765
35	Uttarakhand	43	3120	1610	13	920	294	28	1400	53
36	West Bengal	58	5240	2381	18	1000	343	92	7500	276
TOTAL		1122	102480	45929	591	42440	13018	3598	370360	19794